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Date: 24/08/2025

K.Niranjan Reddy Vs J.Ratna Kumar And Another,

Court: High Court For The State Of Telangana:: At Hyderabad

Date of Decision: March 26, 2024

Acts Referred: Code Of Criminal Procedure, 1973 â€" Section 397

Negotiable Instruments Act, 1881 â€" Section 138

Hon'ble Judges: K.Surender, J

Bench: Single Bench

Final Decision: Partly Allowed

Judgement